

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)**  
**CAUSE LIST OF COURT NO. 1 & 2**

Date : 12<sup>th</sup> July, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**  
**CHAIRPERSON**

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 41/2018 IN</b> No. O. A. No. 489/2014	Indian Institute of Sustainable Development Vs. Union of India & Ors.	Mr. Munawwar Naseem & Mr. Iqbal Tahir, Advs. for Applicant
2.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Anurag Ojha & Mr. Rohan Chawla, Advs. for Applicant
3.	Original Application No. 148/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
4.	Original Application No. 216/2018	Bikash Kumar Singh Vs. State of Jharkhand & Ors.	Ms. Paushali Banerjee, Adv. for Applicant
5.	Original Application No. 388/2018 (M.A. No. 898/2018)	Pushp Jain Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
6.	Original Application No. 427/2018	Manikesh Chaturvedi Vs. International Society of Krishna Consciousness (ISKCON) & Anr.	Ms. Anushruti Tripathi, Adv. for Applicant
7.	Original Application No. 429/2018	Digvijay Singh Vs. State of Haryana & Ors.	Mr. Saurabh Mishra, Adv. for Applicant
8.	Original Application No. 432/2018 (M.A. No. 1010/2018)	Jindal Public School Vs. Govt. of N.C.T. of Delhi & Ors.	Mr. Prag Chawla & Mr. Sudeep Sudan, Advs. for Applicant
9.	Original Application No. 434/2018	Vinod Patel & Ors. Vs. Chhattisgarh Environment Conservation Board & Ors.	Ms. Shibani Ghosh, Adv. for Applicant
<b>FOR DIRECTION (EXPECTED TIME OF COMMENCEMENT AT 11 A.M.)</b>			
10.	<b>Original Application No. 164/2018</b> (Earlier O.A. No.276/2013)	Ashwani Kumar Dubey Vs. Union of India & Ors.	Mr. Ashwani Kumar Dubey, Adv. in person Mr. Raj Kumar, Adv. for CPCB Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. V. K. Shukla, Adv. Mr. Rahul Kumar, Adv. Mr. Rajat Jariwal, Adv.

			Mr. Syed Shahid Hussain, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Anip Sachthey, Adv. Dr. Ashwani Bharadwaj, Adv. Mr. Vivek Singh, Adv. Mr. Pawan Upadhyay, adv. Mr. Mitali Gupta, Adv.
11.	<b>Execution Application No. 22/2018 IN</b> O. A. No. 276/2013	Ashwani Kumar Dubey Vs. Union of India & Ors.	Mr. Ashwani Kumar Dubey, Adv. in person  Ms. Deep Shikha Bharti, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Mukul Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv.
12.	<b>Original Application No. 188/2018</b> (M.A. No.515/2018 & M.A. No.708/2018) (Earlier O. A. No. 10/2017 (EZ))	Sudarsan Das Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Yogmaya Agnihotri for CECB Ms. Sunit Bhardwaj, Adv. for MoEF Mr. Ankit Verma, Adv. for State of U.P. Mr. B. V. Niren, Adv. for R-2 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3, 4, 4-A Mr. A. K. Prasad, Adv. Mr. Mohan V. Katarki, Adv. for R-6
13.	<b>Original Application No. 191/2018</b> (M.A. No. 516/2018) (Earlier O. A. No. 129/2017 (EZ))	Bhramarbar Das & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vinay Garg, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Ms. Deepanwita Priyanka, Adv.
14.	<b>Original Application No. 218/2018</b> (Earlier O.A. No.19/2013)	Court on its own motion Vs. State of Punjab	Mr. Raj Panjwani, Adv. (AC) Ms. Richa Kapoor, Adv. for PPCB Mr. Ajay Bansal, Adv.
<b>FOR HEARING</b>			
15.	Original Application No. 21/2014  <b>(ONLY NOTICES)</b>	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Ashish Rana, Adv. for Indian Oil Corporations Ms. Angna Dewan, Adv. Mr. Jaswant Singh, Adv. Mr. Pranaya Goya, Adv. Mr. Hemant Shah, Adv. Mr. Manoj Kanta Biswal, Adv. Mr. Charanjeet Singh, Adv. Mr. Girdhari Singh, Adv.
16.	<b>M.A. No. 96/2018 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sarad K. Sunny & Mr. Tarang Gupta, Adv. for Applicant in M.A.
17.	<b>M.A. No. 893/2018 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Naginder Benipal, Adv. for Applicant
18.	<b>M.A. No. 917/2018 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Ms. Nidhi Mohan Parashar & Mr. Umang Kumar Singh, Adv. for Applicant
19.	<b>M.A. No. 916/2018 &amp; M.A. No. 918/2018 IN</b> Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sarad K. Sunny, Adv. for Applicant

20.	Original Application No. 117/2014	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. L. Roshmani Kh., Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration
21.	Original Application No. 499/2014	Anupam Raghav & Anr  Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr.R. Rakesh Sharma, Adv. for TN & TNPCB
22.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors.  Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4,12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with

		<p>Ms. Bano Beswal, Adv. for R – 20, 39 &amp; 59  Mr. Devraj Ashok, Adv. for R – 23, 42 &amp; 62  Mr. Pankaj Mishra, Adv. for R-24, 43&amp;105  Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86  Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108  Mr. S.P. Singh for R – 27  Mr. Neeraj K. Gupta, Adv. for R - 28  Mr. Raman Yadav, Adv. for R-30, 50,70,92&amp;112  Mr. Bikas Kar Gupta, Adv. for R-31,51,71&amp;93  Mr. Alok Kumar, Adv. for R - 32  Mr. Deepak Jain, Adv. for R-52, 94, 114&amp;126  Mr. Avijit Roy, Adv. for R – 34  Mr. Atul Jha, Adv. for R – 36  Mr. Diny Pratap, Adv. for R - 45  Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67  Ms. Alpana Poddar, Adv. for R – 48 &amp; 68  Mr. R. Rakesh Sharma, Adv. for TN&amp;TNPCB  Mr. Mukesh Verma, Adv. for R - 63  Mr. Abhishek, Adv. for R – 74  Ms. Nupur Chaudhary, Adv. for R-81  Mr. Devashish, Adv. for R – 83  Mr. Preshit Surshe, Adv. for R - 85  Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107  Mr. Anil Soni, Adv. for R – 89  Mr. Ajay Choudhary, Adv. for R-90,110&amp;127  Mr. Y.K. Jain, Adv. for R – 92  Mr. Guntur Prabhakar, Adv. for R – 95  Mr. D.K. Arya for R – 101  Mr. Ajit S. Bhasme, Adv. for R - 105  Mr. Ravin Dubey, Adv. for R – 106  Mr. Jayant K. Sud, Adv. along with  Mr. Vishal, Adv. for R - 109  Mr. S. Vallinayagam, Adv. for R – 111  Mr. Amit Agrawal, Adv. for R – 113  Mr. Krishan Venugopal, Sr. Adv. along  with Mr. Santosh Kumar, Adv. for R – 116  Mr. Bipin B. Singh, Adv. for R – 117  Mr. Sakshi Popli, Adv. for R – 118  Ms. Beena Rani Pandey, Adv. for R – 119  Mr. Rajiv Bansal, Adv. for R – 120  Mr. D. Bhadra, Adv. for R – 121  Mr. Nishant Pandey, Adv. for R – 122  Mr. Abhishek Thakur, Adv. for R – 123  Mr. Ashok Gupta, Sr. Adv. along with  Mr. Ghanshyam, Adv. for R – 129  Mr. Ajit Pudussery, Adv. for R-130  Mr. P. Sharma, Adv. for State of Mizoram  Ms. Sakshi Popli, Adv. for NDMC  Mr. Suresh Tripathy, Adv. for DJB  Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha  Mr. Rudreshwar Singh, Adv. for BPCB  Mr. Anil Grover, AAG  Ms. Hemantika Wahni, Adv. for Gujarat PCB  Mr. Vikas Singh, Sr. Adv.  Mr. Rajul Shrivastav, Adv. for MPPCB  Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. Rabin Majumder, Adv.  Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.  Ms. Priyanka Sinha, Adv. for Jharkhand  Mr. Rajesh Kumar Das, Adv. for UT  Lakshadweep Administration</p>
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23.	Original Application No. 521/2014 (M.A. No. 1124/2017)	Om Dutt Singh & Anr.  Vs. State of U.P. & Ors.	Mr. Sanjay Parikh, Ms. Parul Gupta, Adv. & Ms. Ninai Thomas, Adv. for Applicant  Mr. Pinaki Misra, Sr. Adv. along with Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Ms. Deep Shikha Bharati, Adv. for R- 3 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Mukesh Kumar Verma, Adv. for UP Ms. Shashi Juneja, Adv. for Chhattisgarh
24.	Original Application No. 231/2014	Doaba Paryavaran Samiti  Vs State of U.P & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. A.K. Prasad, Adv. for R – 2 Ms. Panchajanya Batra Singh, Adv. for R- 3 Mr. Rajkumar, Adv. for R – 5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R – 6 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for Ministry of Water and Sanitation
25.	Original Application No.66/2015	Doaba Paryavaran Samiti  Vs. State of U.P. & Ors	Mr. Gaurav K. Bansal, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-5 Mr. Rajkumar, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for MoWS
26.	<b>Execution Application No. 09/2016 IN</b> O.A. No. 177/2013	Sushil Raghav  Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Raman Yadav, Adv. Mr. Rajkumar, Adv. for CPCB
27.	Original Application No. 190/2016 (M.A. No. 914/2018 & <b>M.A. No. 1030/2018</b> )	Sushil Raghav & Anr.  Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for GNN Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv. Mr. Sanjeev Kumar Singh & Mr. Shighra Kumar, Adv., RWA Indirapuram Mr. A. R. Takkar, Adv. Mr. Rajiv Bansal, Sr. Adv. for DDA Ms. Neelam Rathore, Adv. for IIA

			Ms. Somya Rathore, Adv. Mr. A. K. Dubey & Mr. Saket Mishra, Adv. Mr. Narender Singh Yadav, Adv. Ms. Vandana Sharma, Adv. Mr. R. Venkataraman & Mr. V. Senthil Kumar, Adv.
28.	Original Application No. 128/2017 (M.A. No. 1103/2017)	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. Anuj Bhandari, Adv. for R-5
29.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
30.	Original Application No. 145/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant  Mr. Om Prakash, Adv. for Mo Railways Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-8 Mr. V. K. Shukla, Adv.
31.	Original Application No. 353/2016 (M.A. No. 360/2017)	Bhuvnesh Singh Katoch Vs. State of HP & Ors	Mr Vikash Rathor, Lokinder Negi, Advocates for Applicant  Ms. Purnima Krishna, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Ajay Marwah, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB
32.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
33.	Original Application No. 483/2016	Indian Council for Enviro-Legal Action & Ors. Vs. Jammu and Kashmir State Pollution Control Board & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant  Mr. G. M. Kawoosa, Adv. for R-1 to 3 Mr. Dilip Pandit, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
34.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
35.	Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv.

36.	Original Application No. 126/2017	Vikrant Tongad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2 & 4  Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv.
37.	Original Application No. 267/2017	Faridabad Action Group Vs. State of Haryana & Ors.	Mr. Piyush Singh, Adv. for Applicant  Mr. Anil Grover, AAG for R-2 to 5 Mr. Rajesh K. Singh, Adv. for MoEF Ms. Puja Kalra, Adv. for SDMC Mr. A. K. Prasad, Adv. for DGCA Ms. Deep Shikha Bharti, Adv. for UP
38.	Original Application No. 418/2017	Delhi Bird Foundation Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Advs. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC)
39.	<b>Original Application No. 575/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s M & R International	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhyay, Adv. for Applicant  Mr. Mandeep Singh Vinayak, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Ajay Marwah, Adv. for State of HP Mr. Aditya Dewan, Adv. for HPSEB Mr. Sumeer Sodhi, Adv.
40.	<b>Original Application No. 175/2018</b> (Earlier O.A. No. 125/2017 (SZ))	Jammula Choudhariaiah & Anr. Vs. Union of India & Ors.	Mr. Siddharth Nayak & Mridula Vijairaghavan, Advs. for Applicant  Mr. Vinayak Gupta, Adv. for MoEF Mr. Guntur Prabhakar, Adv. for State of AP Mr. Sravan Kumar, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Gautam Singh, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Ravi P. Mehrotra, Adv.
41.	Original Application No. 161/2016 (M.A. No. 718/2016, M.A. No. 1093/2016, M.A. No. 81/2017, M.A. No. 376/2017, M.A. No. 1193/2017, M.A. No. 1446/2017, M.A. No. 1448/2017, M.A. No. 1549/2017, M.A. No. 1560/2017, M.A. No. 1561/2017, M.A. No. 76/2018, M.A. No. 93/2018, M.A. No. 112/2018, M.A. No. 113/2018,	Dr. Amandeep Aggarwal Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. S. K. Bhattacharya, Amicus Curiae Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Naginder Beniwal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-6 Mr. S. B. Upadhyay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCCIL Mr. D. Rajeshwar Rao, Adv. Mr. A. R. Takkar, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.

	M.A. No. 114/2018, M.A. No. 124/2018, M.A. No. 125/2018, M.A. No. 126/2018, M.A. No. 127/2018, M.A. No. 129/2018, M.A. No. 188/2018, M.A. No. 194/2018, M.A. No. 200/2018, M.A. No. 272/2018, M.A. No. 348/2018, M.A. No. 384/2018, M.A. No. 385/2018, M.A. No. 576/2018, M.A. No. 577/2018, M.A. No. 818/2018, M.A. No. 819/2018, M.A. No. 831/2018, M.A. No. 888/2018, M.A. No. 889/2018, M.A. No. 890/2018, M.A. No. 891/2018, M.A. No. 894/2018, M.A. No. 895/2018, M.A. No. 896/2018, M.A. No. 897/2018, M.A. No. 930/2018, M.A. No. 931/2018, M.A. No. 962/2018 & <b>M.A. No. 1031/2018)</b>		Mr. Ankur Sharma & Mr. A. R.Takkar, Advs. Mr. A. Mariarputham, Sr. Adv. with Mr. Avneesh Arputham, Adv. & Mr. A. Mariarputham, Sr. Adv. Mr. Hemant Saini & Mr. Alok Gupta Advs. Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Railways Mr. Shubham Bhalla, Adv. M.V. Kini Law Firm TRS Law Offices Mr. I. K. Kapila, Adv. Mr. Ajit Kumar, Adv. Mr. H. M. Singh, Adv. Mr. Sandeep Mishra, Adv. Mr. Nikhilesh Kumar, Adv. Mr. Naveen Chaudhary, Adv. Mr. Shreshtha Kumar, Adv.
42.	Original Application No. 162/2016 (M.A. No. 640/2016 & M.A. No. 994/2016)	Peacock Environment & Wild Life Protection Society Vs. State of Punjab	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. S. K. Bhattacharya, Amicus Curiae Mr. Naginder Beniwal, Adv. Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Anil Grover, AAG for R-2 Mr. A.D.N. Rao, Adv. for PCCB Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.

**NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2**

**(IN COURT NO. 2)**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
43.	<b>Original Application No. 335/2018</b> (Earlier O. A.No. 02/2018 (SZ))	Sri Vangapally Surender Rao Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant



44.	<b>M.A. No. 1039/2018 IN</b> Original Application No. 110/2014 (CZ)	Sukhram Baghel Vs. State of M.P. & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of MP
<b>AFTER NOTICE</b>			
45.	Appeal No. 76/2018	Manish Chandumal Jeswani Vs. Ministry of Environment & forest & Ors.	Mr. Manish Chandumal Jeswani, Appellant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
46.	<b>Execution Application</b> <b>No. 26/2017 IN</b> O. A. No. 299/2016	Diwan Singh & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2, 3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Mr. Rahul Pratap, Adv. for MoEF Ms. Deep Shikha Bharati, Adv.
47.	<b>Execution Application</b> <b>No. 38/2017</b> (M.A. No. 1339/2017 & <b>M.A. No. 981/2018) IN</b> O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. Mr. Vishwajeet Singh, Adv. for R-7
48.	<b>Execution Application</b> <b>No. 48/2017 IN</b> O. A. No. 386/2017 <b>(M.A. No. 1033/2018)</b>	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in Person  Mr. Tarunvir Singh Khehar, Adv. for PWD Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
49.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv.
50.	<b>Original Application No.</b> <b>572/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Raj Kumar & Ghanshyam	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  <b>Reply not filed from Sr. No. 50 to 54</b>
51.	<b>Original Application No.</b> <b>584/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Victoria Continental Inn	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant
52.	<b>Original Application No.</b> <b>585/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Pine Wood resort Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant
53.	<b>Original Application No.</b> <b>586/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Country Resort Regd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant

54.	<b>Original Application No. 590/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hari Krishan	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhyay, Adv. for Applicant
55.	<b>Execution Application No. 14/2018 IN</b> O. A. No. 341/2017	Shailesh Singh Vs. M/s Frigerio Conserva Allana Pvt. Ltd. & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. S. A. Zaidi, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-4 Ms. Sharmila Upadhyay, Adv. for CPCB Mr. B. V. Niren, Adv. for CGSC
56.	Original Application No. 33/2018 <b>(M.A. No. 1015/2018)</b>	Saket Agarwal Vs. State of Uttarakhand & Ors.	Mr. Ajay Kumar Jadon, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7 & 16 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Raj singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv.
57.	Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
58.	Appeal No. 38/2018 (M.A. No. 365/2018)	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant Ms. Shashi Juneja, Adv. for R-1 Mr. Raman Yadav, Adv. for GDA
59.	Appeal No. 39/2018 (M.A. No. 366/2018)	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
60.	Appeal No. 40/2018 (M.A. No. 412/2018)	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
61.	Appeal No. 41/2018 (M.A. No. 368/2018)	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
62.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant

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